

F. No. J-11017/55/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 11th September, 2024

ORDER

The President is pleased to accept the resignation of Shri Bommineni Narayana Reddy, Senior Panel Counsel for High Court of Telangana at Hyderabad, with effect from 25.08.2024.

2. Consequently, the name of Shri Bommineni Narayana Reddy, Advocate, appearing at the serial number '1' in the List 'A' of this Department's Order No. J-11017/4/2022-Judicial dated 22.02.2022, stands omitted.

3. Hindi version of this order will follow.



(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary / all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. Shri Gadi Praveen Kumar, Dy. SGI, High Court of Telangana at Hyderabad.
4. The Registrar, High Court of Telangana at Hyderabad.
5. Sh. Bommineni Narayana Reddy, Advocate
6. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
7. Hindi Section, Department of Legal Affairs, for translation of this order.
8. Office copies.



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